

amelioration of powerloom weavers, Health Insurance Fund and Social Security Funds should be established. The powerloom centres already established should, be strengthened, made more effective and their number increased. Powerloom Area Development Corporation should be established where there are more than 25000 powerloom weavers. The Labour Enforcement and Welfare Agency should be established in each powerloom concentration area as a subsidiary of PADC.

- (9) The mill industry should continue to be modernised rapidly. The institutional arrangements should be devised for effectively implementing industrial infrastructure required. Textile Restructuring Asset Trusts should be formed in identified metropolitan areas with a concentration of around 25000 textile workers or more. These Trusts should be endowed with legal and administrative powers.
- (10) Levy of excise duty on textiles must be shifted from fabric processing, finishing stage to yarn stage.

[English]

#### Development of National Highways in Karnataka

4191. SHRI S. B. SIDNAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of proposals for the development of National Highways submitted by the Karnataka Government to the Union Government during the last two years;

(b) the details of the proposals out of them approved by and the amount sanctioned therefor;

(c) the reasons for not clearing the remaining proposals;

(d) whether the construction work of any of sanctioned projects is being delayed; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) 76 Nos. of proposals for road works and 3 Nos. for bridge works were received from Government of Karnataka during 1990-91 and 1991-92.

(b) 37 Nos. of road works at an aggregate cost of Rs. 89.28 crores, and 3 Nos. of bridge works at an aggregate cost of Rs. 4.963 crores, have been sanctioned by the Government.

(c) Remaining 39 Nos. of road works were returned to the State Government unsanctioned for clarifications/modifications/non-provision in the plan.

(d) No, Sir.

(e) Does not arise.

[Translation]

#### Widening of NH No. 12

4192. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of SURFACE TRANSPORT be pleased to state: